उप्सभाध्यक्ष (श्री रणवीर सिंह) : माननीय मंत्री जी इस प्रस्ताव को प्रस्तावित नहीं करते है इसिलए.....श्री बादल का सुझाव है कि बिल से पह ले उनका प्रस्ताव सदन के सामने रखें, जाए। मैं मानता हूं कि सदन इससे सहमत 🥫 ।

Petroleum Pipelines

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STATUTORY RESOLUTION RE IN-CREASING THE LIMIT OF GUA-RANTEE IN RESPECT OF THE CEN-TRAL CO-OPERATIVE BANKS AND THE TAMIL NADU STATE **OPERATIVE Bank** 

MINISTER OF AGRICUL-AND IRRIGATION TURE PRAKASH SINGH BADAL): Sir, 1 beg to move....

(Interruptions)

श्री नागेत्र्वर प्रज्ञाद ज्ञाही (उत्तर प्रदेश): श्रीमन, सारे 6 बज चके है । कल बैठेंगे ।

उपसभाध्यश्र (श्री रणवीर सिह) : सदन की सब कार्यवाही ग्राज समाप्त करनी होगी ।

SHRI PARKASH SINGH BADAL: Sir, I beg to move:

"Whereas the Government Tamil Nadu have guaranteed the repayment in respect of the Central Cooperative Banks and the Tamil Nadu State Co-operative Bank, the maximum limit of Short Term Credit. Medium Term Credit Medium Term Conversion Loans to the extent of Rs 3,87,000 lakhs in the Government of Tamil Nadu, Cooperation Department G.O. Ms No. 321. Co-operation, dated 30-6-1971;

And whereas it is considered necessary to increase the maximum guarnatee limit in respect of the Central Co-operative Banks and the Tamil Nadu State Co-operative Banks to the extent of Rs. 6,115,00 lakhs:

And whereas the Tamil Nadu Legislative Assembly has been dis-. solved the Rajya Sabha hereby resolve that the Government of Tamil

Nadu May increase the limit of guarantee in respect of the Central Co-operative Bank and the Tamil Nadu State Cooperative Bank to the extent of Rs. 6.115,00 lakhs as required under section 73-D of the Tamil Nadu Co-operative Societies Act, 1961 (Tamij Nadu Act 53 of 1961)."

Sir, as per section 73-D of the Tamil Nadu Co-operative Societies 1961,...

(Interruptions)

THE VICE-CHAIRMAN (SHRI RANBIR SINGH). Order please. Shri Parkash Singh Badal is on his legs.

SHRI PARKASH SINGH BADAL: Sir, as per section 73-D of the Tamil Nadu Co-operative Societies Act, 1961, the State Government may fix the maximum limit of guarantee of repayment of loan or advance taken by the State Co-operative Bank and the Central Co-operative Banks and the State Government may increase maximum limit in consultation with both Houses of the Legislature. It is proposed by the State Government to enhance the maximum limit from Rs. 3,70.00 lakhs to Rs. 6,115.00 lakhs to meet the increased requirements of from the Reserve Bank of India. Since the Tamil Nadu Legislative Assembly has been dissolved, the approval of Parliament for enhancing the maximum limit of guarantee is necessary.

The question was put and motion was adopted.

PETROLEUM PIPELINES (ACQUISITION OF RIGHT USER IN LAND) AMENDMENT BILL, 1977

THE MINISTER OF STEEL AND MINES BIJU PATNAIK): (SHRI Sir, I beg to move..... (Interruptions)

उपसभाध्यका (श्री रणबीर सिंह) : बिजिनेस ऐडवाइजरी कमेटी का फैसला है कि सारा काम ब्राज समाप्त करना है । कृपया जरा कोग्रापरेट कीजिए।